Designing of an agricultural machine called "Pusa Reaper"

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2467. SHRI SURESH PACHOURI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that an agricultural machine called "Pusa Reaper" was designed by a Senior Scientist of the Indian Agriculture Research Institute, Delhi, Shri Shyam Kumar in 1970 and for which he was honoured with a national award;

(b) whether the said Pusa Reaper has been accorded official recognition[clearance;

(c) whether the above scientist has been asked to proceed on long leave after serving him a show cause notice;

(d) whether a conspiracy is being hatched to oust the scientist from the ICAR by declaring him of an unsound mind; and

(e) if so, what are the facts in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINIS-AGRICULTURE TRY (SHRI OF YOGENDRA MAKWANA): (a) Yes, Sir. It is a fact that an agricultural machine called "Pusa Reaper" was designed (not invented) by Shri S. K. Khanna in 1970. The machine was only a prototype. It is also a fact that the Invention Promotion Council gave him an award for having designed this prototype.

(b) No, Sir. The only recognition which this prototype got was the above mentioned award as till now the machine has not crossed the prototype stage.

(c) No. Sir.

(d) No, Sir.

(e) Does not arise.

1588 RS-6.

Affairs of the ICAR

2468. SHRI TALARI MANOHAR: SHRI RAM AWADESH SINGH:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether any complaints have been received from the Indian Council of Agricultural Research (ICAR) scientists during last three years for wrongful removal on the basis of false and fabricated documents and if so details thereof and corrective action taken against forgers and fabricators and amends made to the wronged scientists;

(b) whether the case of one scientist removed on the triumped up charged of over-stay abroad has been pending for a long time; and

(c) if so, the details thereof and the steps taken/proposed to be taken in the matter?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICUL-TURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) No, Sir, no such complaints have been received from Indian Council of Agricultural Research scientists who have been awarded the penalty of 'Removal from Service'.

(b) and (c) Yes, Sir, the Departmental inquiry proceedings against one ICAR. Scientist for overstayal abroad is pending and the inquiry is being expedited. The charge is not a trumped up one.

Industrial Chemical Plants at Trombay

2469. SHRI SURAJ PRASAD: Will the Minister of AGRICULTURE be pleased to state what are the reasons for which industrial chemical plants as set up in Trombay unit of Rashtriya Chemical and Fertilizer Ltd., have not been either planned or set up in Barauni Fertilizer Factory of the Hindustan Fertilizer Corporation Ltd.?

THE MINISTER OF STATE IN THE OF FERTILIZER IN DEPARTMENT AGRICULTURE THE MINISTRY OF (SHRI R. PRABHU): Important reasons for setting up the industrial chemical plants at Trombay were availability of infrastructural facilities, particularly power, proximity of industrial units which were consumers of chemicals to be manufactured and satisfactory performance of the fertilizer production units of Rashtriya Chemicals and Fertilizers Ltd. Identical conditions not being available in the case of Barauni Fertilizer factory of the Hindustan Fertilizer Corporation Ltd., similar industral chemical plants have not been set up there.

हरित कांति से लाभान्वित किसान

2470. श्रो जगदम्बी प्रसाद मार्थ्वः क्या क्राथे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान मदास से प्रकाशित होने वाले 24 ग्रक्तूबर, 1986 के "फाइने स्पयल े एक्सप्रेस" में प्रकाशित इस ग्राशय के समाचार की ग्रोर दिलाया गया है कि हरित क्रांति से केवल 34 प्रतिशत किसान ही लाभां-वित हुए हैं; ग्रीर

(ख) यदि हा, तो घोष किसानों को भी ग्राधुनिक कृषि-तकनीकों के ग्रंतर्गत लाने के लिए सरकार द्वारा क्या व्यवस्था की गई है ?

कुषि मंत्रालय में कृषि ग्रौर सहका-रिता विमाग में राज्य मत्रो (श्रो योगेन्द्र सकवाणा) : (क) जी, हां, ।

(ख) ग्राधुनिक कृषि प्रौद्योगिकी के लाभ ग्राधक किसानों ग्रौर क्षेत्रों तक पहुंचने के लिये, निम्नलिखित विशिष्ण्ट तरीके ग्रवनाए जा रहे हैं:---

> (1) ग्रंधिक उपज वाली किस्मों के कार्यक्रम के ग्रन्तगत ग्रायुत्त क्षेत्र में युद्धि।

(2) ग्रसम, बिहार, पश्चिम बंगाल, उड़ीसा के पूर्वी राज्यों, पूर्वी उत्तर प्रदेश ग्रौर मध्य प्रदेश के चुनिन्दा खण्डों में विशेष चावल उत्पादन कार्यक्रम का क्रियान्वयन ।

(3) उन क्षेत्रों के लिए, जहां सिंचाई के लाभ उपलब्ध नहीं हैं वर्षा-सिंचत कृषि प्रौद्योगिकी का प्रचार-प्रसार ।

(4) विशेष विकास कार्यत्रमों के माध्यम से दलहनों क्रौर तिलहनों के उत्पादन क्रौर उत्पाद-दकता में वृद्धि ।

(5) ग्रनुसंधान को तेज करना ताकि नई प्रौद्योगिकी के लाभ ग्रधिक किसानों, फसल पद्धतियों ग्रौर क्षेत्रों तक पहुंचाये जा सर्के ।

Sale of milk by Government dairies

2471. SHRI A. G. KULKARNI: Will the Minister of AGRICULTURE be pleased to state:

(a) the quantity and value of milk powder and butter oil imported during 1983 to 1986 year-wise quantity-wise and the amount collected by their sale; and

(b) the rates charged by mother dairies sponsored by NDDB and dairies like Anand Milk Dairy, Delhi Milk Scheme per litre of milk alongwith its fat contents as against those charged by other Co-operative Organisations in the States like Maharashtra, Andhra Pradesh and Karnataka?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINIS-TRY OF AGRICULTURE (SHRI YOG-ENDRA MAKWANA): (a) The quantities of Skimmed Milk Powder (SMP) and Butter Oil received as gift supplies from the European Economic Community (EEC) and SMP from the Cooperative League of